

BPL category people in jails

†2376. SHRI UPENDRA KUSHWAHA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that more than 90 per cent prisoners in different prisons of the country are of Below Poverty Line category;
- (b) if so, the details thereof; and
- (c) whether any study has been conducted so far to analyse its reasons?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) to (c) Prisons is a State subject under list II of the Seventh Schedule to the Constitution of India and Prison Administration is primarily the responsibility of the respective State Governments.

Information relating to economic profile of the prisoners is not maintained centrally. No such study has been conducted centrally.

Releasing aid amount to Orissa for natural calamities

†2377. SHRI RUDRA NARAYAN PANY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether all the aid amount announced for Orissa for natural calamities such as flood and drought has been released by the Centre;
- (b) if so, the details thereof;
- (c) whether the Centre has information on proper utilization of all Central grant by the State Government;
- (d) if so, the details thereof; and
- (e) if not, the steps Government proposes to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (e) The State of Orissa had been allocated an amount of Rs. 391.58 crore in the State Disaster Response Fund (SDRF) account for the year 2010-11, comprising Rs. 293.69 crore as Central share and Rs. 97.89 crore as State share. Both the installments of Central share of State Disaster Response Fund (SDRF) for the year 2010-11 amounting to Rs. 146.845 crore each were released on 30th June, 2010 and 7.1.2011 respectively. In addition, an amount of Rs. 560.17 crore (Rs. 301.48 crore for unseasonal rains of 2010 + Rs. 258.69 crore for drought of 2010) have been released from National Disaster Response Fund (NDRF) on 24th March, 2011.

As per the scheme of State Disaster Response Fund (SDRF) the State Government is responsible to ensure that money drawn from the SDRF account is actually utilized for the purposes for which the SDRF has been set up and only on item of expenditure

†Original notice of the question was received in Hindi.